

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2020

It is hereby informed that the objections filed by the candidates in respect of questions and / or their model answers uploaded on the website of Court on 20.01.2021 of the Preliminary Test held under the District Judge (Entry Level), Direct from Bar Exam-2020 on 17.01.2021 (Sunday) have been sustained in respect of three questions viz. Question No. 5, 46 & 68 only and other objections have been overruled.

Accordingly, the model answers of Question No. 5 stands changed from 'C' to 'D', Question No. 46 from 'C' to 'B' and of Question No. 68 from 'D' to 'A'.

By order of the Court

Patna High Court, Patna
Date: 01.02.2021



Registrar General